

Bench - II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (I.B) No. 230/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th September 2017, 10.30 A.M

Name of the Company	Super Smelters Limited. -Versus- Imperial Tubes Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Imperial Tubés
P.C.T. - 4d.

① Lokesw Fernando Salm Lokesw
Salm
5/9/2017

② Mainak Bose Salm Mainak
Bose

③ Deblina Ganguly Salm Deblina
Ganguly
Salm
See for
Imperial tubers Ltd.

05.09.2017 – C.P. (I.B) No. 230 / KB / 2017 Super Smelters Limited -Versus-
Imperial Tubes Pvt. Ltd.

ORDER

Ld. Lawyer on behalf of the Operational Creditor as well as Corporate Debtor is present.

The Ld. Lawyer appearing on behalf of the Operational Creditor has furnished the fresh copy to the Corporate Debtor.

Fixed on 07.09.2017.

Sd/-

(MANORAMA KUMARI)
MEMBER (J)